GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 934 TO BE ANSWERED ON 22.07.2016

FRAUD ON MATRIMONIAL WEBSITES

934. SHRI RAOSAHEB DANVE PATIL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has taken note of incidents of frauds and obscene posts on matrimonial websites;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) the corrective steps taken in this regard;
- (d) whether the Government is considering any proposal to regulate such websites and check its use by fraudsters and other anti-social elements; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a) to (e) Instances of frauds on matrimonial websites are brought to the notice of the Government . After due deliberation with various stakeholders, the Department of Electronic and Information Technology, has issued an Advisory on functioning of Matrimonial Websites for strengthening protective measures for all users.
